

No.DJ-E(B-4)Vol-IX-34/1987- (By Regd. Post)  
Office of the District and Sessions Judge, Chamba, Division,  
Chamba.H.P.

Dated Chamba, the February,2018.

OFFICE ORDER.


In pursuance to the Registry letter No. letter No. HHC/Admn.3(55)-17-  
Clerk-3477 dated 3/5-2-2018 of the Hon'ble High Court of Himachal Pradesh, Shimla and  
in exercise of the powers vested in me under Rule 10 of the "Himachal Pradesh  
Subordinate Court's' Staff (Recruitment, Promotion and conditions of Services) Rules, 2012,  
the following selected candidate is hereby appointed in this Civil and Sessions Division as  
Clerk **on contract basis** and further posted as Nazir in the office of Mobile Traffic  
Magistrate, Chamba against vacant post.

Roll No	Name of the candidates	Father/Husband Name and Address.	Category	Mode of Appointment	Scale of post
222452	Sh.Sandip Kumar	Sh.Madan Lal VPO Bhadsali, Tehsil and District Una, HP-174317	OBC	Contract	Rs.5910-20200+ +1900 Grade Pay 7810(which shall be equal to minimum of the pay band + GP and 75 % of the grade pay The contract appointee will be entitled for increase in contractual amount @ 3% minimum of the pay band+ grade pay of the post) for further extended years and no other allied benefits will be given. The Contract employee shall be eligible for regularization as per policy framed by the State Government from time to time in this behalf, subject to availability of post and depending upon the work and conduct. The Contract employee/appointee shall sign an agreement as per Annexure-B enclosed.

The above appointment is made subject to the following terms and conditions:-

1. You shall produce an Oath of allegiance and declaration of movable/immovable property on joining the appointment.
2. You shall have to produce Medical Fitness certificates issued by the Medical Officer, Chamba duly countersigned by the Chief Medical Officer, Chamba
3. You shall have to produce domicile certificate.
4. You shall have to produce attested copies of certificates showing the date of birth and educational qualification and Caste Certificate etc.
5. You shall have to produce two character certificates, issued by the competent Authority.
6. You shall have to produce certificate to the effect that you have not entered into bigamy.
7. Your appointment will be liable to be terminated at any time without any notice, if your work and conduct is not found satisfactory.
8. Your appointment is also subject to verification of character and antecedents by the police.
9. No TA/DA will be admissible for joining the post.

**You are, required to join your duties in the office of Mobile Traffic Magistrate Chamba and furnish the requisite certificates within 15 days from the receipt of this office order, failing which the appointment shall be deemed to have been cancelled.**

  
District and Sessions Judge,  
Chamba, Division, Chamba.HP.

Endst.No.DJ-E(B-4)Vol-VIII-34/1987- 571 Dated Chamba, <sup>12th</sup> February, 2018  
Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of HP. Shimla, w.r.t. the Registry letter referred to above for information, please.
2. The Superintendent of Police, Una HP for verification of character antecedents of Shri Sandip Kumar aforesaid.
3. The Mobile Traffic Magistrate, Chamba with a request to submit the joining report of the official alongwith requisite attested copies of certificates and other documents after retaining the copies of the same.
4. The Chief Medical Officer, Chamba with a request to conduct medical of the aforesaid new appointee and issue necessary certificate accordingly.
5. Shri Sandip Kumar S/O Sh.Madan Lal VPO Bhadsali, Tehsil and District Una, HP-174317
6. The Assistant Programmer of this office for uploading the same on the website of this office.
7. Personal file of the aforesaid official.

  
District and Sessions Judge,  
Chamba, Division, Chamba.